Insolvency and Bankruptcy Board of India

Subject - Status Note on Individual Insolvency and Bankruptcy Processes

This note presents the status of Individual Insolvency and Bankruptcy Processes till 31st January 2025 and related matters. This is based on provisional data.

Table 1: No. of applications filed for initiation of Insolvency Resolution Process of PGs to CDs

Amount in ₹ crore

Period	Applications filed by				Total		Adjudicating	
	Deb	tors (u/s 94)	Cred	litors (u/s 95)			Auth	ority
	No.	Debt Amount*	No.	Debt Amount#	No. Debt Amount		NCLT	DRT
2019 - 20	4	1827.57	23	3299.82	27	5127.39	26	1
2020 - 21	27	2492.98	254	40111.58	281	42604.56	275	6
2021 - 22	87	3545.82	961	69330.62	1048	72876.44	1033	15
2022 - 23	82	10584.37	905	39462.23	987	50046.60	986	1
2023 - 24	244	4998.36	565	32260.09	809	37258.45	782	27
Apr - Jun, 2024	40	1673.08	223	12240.77	263	13913.85	263	0
July – Sept, 2024	38	740.18	187	16662.9	225	17403.08	225	0
Oct- Dec, 2024	29	1262.62	198	14739.82	227	16002.44	226	1
Jan' 2025	7	29.38	33	6004.29	40	6033.67	40	0
Total	558	27154.36	3349	234112.12	3907	261266.48	3856	51

Table 2: Status of filed applications for initiation of Insolvency Resolution Process of PGs to CDs

Period	No. of applications filed	No. of applications filed	Before appoint RP No. of Applic ations withdr awn	No. of Applic ations dismiss ed/ rejecte d	No. of cases where RPs have been appoint ed*	After appoin of RP No. of Applications with draw n	No. of Applications dismissed / rejected	No . of cas es Ad mi tte d	No. of cases pending for appointm ent of RP
2019 - 20	0	27	0	0	2	0	0	0	25
2020 - 21	25	281	6	1	35	2	1	13	264
2021 - 22	264	1048	15	15	468	0	7	35	814

	NA	3907	52	67	1798	40	95	1	1990
Total								65	
Jan, 2025	1961	40	0	0	11	0	0	10	1990
Oct- Dec, 2024	1748	227	0	0	14	0	3	26	1961
July – Sept, 2024	1561	225	1	0	37	1	15	78	1748
Apr - Jun, 2024	1398	263	0	2	98	4	26	10 0	1561
2023 - 24	1196	809	11	19	577	19	18	17 6	1398
2022 - 23	814	987	19	30	556	14	25	21	1196

^{*} This includes the admitted cases and cases withdrawn or dismissed or rejected after appointment of RP.

Table 3: Status of admitted applications for initiation of Insolvency Resolution Process of PGs to CDs

Period	No. of	Admi		No. of cases			
	applicatio ns filed	tted	Appeal/ Dismiss ed	With draw al	Repayment plan rejected /submitted	Approval of repayment plan	undergoing Resolutions
2020 - 21	0	13	0	0	0	0	13
2021 - 22	13	35	0	5	1	0	42
2022 - 23	42	213	0	6	44	14	191
2023 - 24	191	176	0	1	57	12	297
Apr - Jun, 2024	297	100	0	0	14	0	383
July – Sept, 2024	383	78	2	0	8	0	451
Oct- Dec, 2024	451	26	0	0	6	4	467
Jan, 2025	467	10	0	0	1	0	476
Total	NA	651	2	12	131	30	476

Table 4: Status of implementation of repayment plan in Insolvency Resolution Process of PGs to CDs

Period	No. of Repayment		mplementation of lution plan	No. of cases where implementation		
	Plan approved	Premature closure	Successful implementation	ongoing		
As on Jan, 2025	30	12	9	9		

Table 5: No. of applications filed for initiation of Bankruptcy Process of PGs to $\ensuremath{\text{CDs}}$

Amount in ₹ crore

Period	Applications filed by		Total	Adjudicating		
	Debtors (u/s 122)	Creditors (u/s 123)		Authority		

	No.	Debt Amount	No.	Debt Amount	No.	Debt Amount*	NCLT	DRT
2022 - 23	0	0	4	562.84	4	562.84	4	0
2023 - 24	0	0	20	2695.89	20	2695.89	19	1
Apr- Jun, 2024	1	8.46	34	1523.46	35	1531.92	35	0
Jul- Sep, 2024	0	0	1	3.64	1	3.64	1	0
Oct- Dec, 2024	1	1777.91	1	235.94	2	2013.85	2	0
Jan, 2025	0	0	0	0	0	0	0	0
Total	2	1786.37	60	5021.77	62	6808.14	61	1

Note: The data are provisional. These are getting revised on continuous basis as further information received.

^{*} Debt Amount has been compiled from the Form B of Bankruptcy Process Rules. Data is not available in 5 cases.

^{10.} This is submitted for information and consideration of the Governing Board.